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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.15/241/242/HDB/2016
NAME OF THE COMPANY	Sri Sai Annapurna Packaging (India) Pvt Ltd
NAME OF THE PETITIONER(S)	Vemuri Krishna Prasad
NAME OF THE RESPONDENT(S)	Sri Sai Annapurna Packaging (India) Pvt Ltd & (7) Others
UNDER SECTION	241/242

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh R1-4 o/o. R. Raghurandan Rao	Advocate	99666 22805	

**ORDER**

At the request of the Counsel, case is posted on 03-11-2017.

  
Member (T)

Pc

  
Member (J)